Central Administrative Tribunal, Principal Bench

O.A.No.1875/96

Hon'ble Smt. Lakshmi Swaminathan, Member(J) Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 28th day of August, 1997

Shri Y.C.Pant s/o Late Shri D.D.Pant Permanent resident of 187, Maithri Apartments Patparganj Delhi - 110 092.

... Applicant

(By Shri Gurmeet Singh, Advocate)

By

Union of India through Foreign Secretary Ministry of External Affairs South Block New Delhi - 110 011.

... Respondent

(By Shri N.S.Mehta, Advocate)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

After arguing the case for some time and verifying the records which were perused by the respondents, the learned counsel for the applicant on instructions from his client, who is present in Court, seeks permission to withdraw the case. Permission is granted.

OA is dismissed as withdrawn.

(R.K.AHOOJA)

MZMBER(A)

(SMT. LAKSHMI SWAMINATHAN)
MEMBER(J)

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